

W.P.(C)

Token Number- 2796/2020

S.J.

Caveat Clear

Birendra Kuamr & Others

Petitioner

Versus

The State of Jharkhand & Others

Respondents

C.F.S.

Petition:- Rs. 100/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. C.F.S. of Rs. 850/- is payable.
2. Copy may be served to the respondent No. 30 add 4.
3. Addressed portion may be corrected.
4. F/C/ or T/C of page No. 27, 37, 40, 41 and 44 may be given.
5. Page No. 32 and 33 may be checked and arranged in proper place.
6. There is only one notification has been annexed in Annex-5, therefore statement made in sub para -11 may be verified.
